

IN THE HIGH COURT OF JHARKHAND AT RANCHI

A. B. A. No. 8214 of 2019

1. Budhai Yadav
2. Rajendra Yadav
3. Akhilesh Kumar Yadav @ Akhilesh Yadav ... Petitioner
Versus

1. The State of Jharkhand
2. Lalita Devi Opposite Party

CORAM : HON'BLE MR. JUSTICE RONGON MUKHOPADHYAY

For the Petitioner : Mr. Anurag Kashyap, Advocate
For the Opposite Party : A.P.P.

2/24.06.2020 It appears that notice has not yet been served upon the opposite party no. 2.

As such, the hearing of this application be extended for a further period of 3 weeks.

The interim order dated 24.02.2020 shall continue till the next date of listing.

(Rongon Mukhopadhyay, J)